

Shri B. K. Gaikwad: Yes, Sir, and who was highly respected colleague of Mr. Pant, the Home Minister who had great regard for him.

Mr. Deputy-Speaker: No "and" has to be added.

Shri Anil K. Chanda: I said in my answer that no proposals have yet been made before the Government by this Committee. The Committee had two sittings. I have looked into the names suggested by various public organisations, and subject to correction, I think Dr. Ambedkar's name is not in the list.

Shri Nath Pat: Will you include it now?

Shri Anil K. Chanda: I have already said that I have looked into it. His name is not in the list which was put before this Committee.

Shri Thimmiah: May I know whether, other than Delhi, any other places have also been selected for erecting these statues?

Shri Anil K. Chanda: That is for the State Governments concerned.

Economic Sanctions against India

*924. **Shri Gajendra Prasad Sinha:** Will the Prime Minister be pleased to state whether Pakistan has demanded economic sanctions against India in the Security Council?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): During the current discussions on the Kashmir issue in the Security Council, the representative of Pakistan during his intervention on 24th September, 1957 stated "Owing to the persistent default of India to carry out her international commitments and solemn obligations, this dispute now clearly involves a threat to peace, and attracts the provisions of Articles 39 and 41 of Chapter VII." Article 41 of the U.N. Charter, mentioned by the representative of Pakistan refers to "measures not involving the use of the armed forces", including economic sanctions.

Shri Gajendra Prasad Sinha: May I know what has been the reaction of the Security Council members of the SEATO and Baghdad Pact? Has the Government of India ascertained their views or not?

Shrimati Lakshmi Menon: I really do not understand the question.

Mr. Deputy-Speaker: Has the Government of India ascertained the attitude of the members of the SEATO and Baghdad Pact?

Shrimati Lakshmi Menon: Why should the Government of India ascertain their views?

Shri D. C. Sharma: May I know whether the suggestion of the distinguished representative of Pakistan was taken seriously by the Security Council or not?

Mr. Deputy-Speaker: Mr. Panigrahi.

Shri Panigrahi: May I know whether Pakistan, after moving this resolution, has really approached the other powers to use economic sanctions against India?

Shrimati Lakshmi Menon: That is a question which should be addressed to the Pakistan Government.

Shri Gajendra Prasad Sinha: May I know whether the representative of Pakistan has brought this before the Security Council just to bring pressure on the Government of India and the Government of India's neutral policy? What is the opinion of the Government?

Mr. Deputy-Speaker: Opinions are not to be asked for.

Shrimati Kenu Chakravarty: May I know whether there is any truth in the statement which has appeared in the press to day that during the visit of Shri Amjad Ali, the Minister of Pakistan, discussions have taken place with our Prime Minister regarding further closer collaboration economically?

Mr. Deputy-Speaker: The question is about economic sanction. Collaboration would be just the opposite.

Shrimati Renu Chakravarty: That is why I have put this question.

Shri Gajendra Prasad Sinha: Is it a fact that the pressure that the Western powers have brought and the way in which they have raised this question in the Security Council is just to divert India from its neutral policy to something else?

Shrimati Lakshmi Menon: No pressure can be brought to bear on India because India has not done and is not going to do anything which might be construed to cause breach of peace or an act of aggression.

Machine Tools

*935. **Shri Heda:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have examined the question of setting up of small machine tool factories on the pattern of the machine tool factories in Italy;

(b) if so, whether any decision has been taken on the subject; and

(c) what would be its effect on the general pattern of rationalisation in our industry?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The Development Council for the Machine Tool Industry is examining how far machine tools can be manufactured in small shadow factories as in Italy. It will greatly help in the development of machine tool industry.

Shri Heda: When do the Government expect that the consideration will be over and the decision will be taken?

Shri Manubhai Shah: As far as the consideration is concerned, we always encourage the establishment of shadow industries and factories. The Council has to give concrete proposals and as

soon as concrete proposals are received, they will be considered.

Shri Heda: May I get some short sketch of the proposals as to how many centres will be opened and whether they will be distributed all over the country?

Shri Manubhai Shah: Recently the Development Council recommended certain proposals. The licensing Committee has already approved 15 new schemes.

Shri R. Ramanathan Chettiar: When do we expect to be self-sufficient in respect of machine tools?

Shri Manubhai Shah: Not for a long time yet.

Shri S. M. Banerjee: May I know the number of machine tool factories and their annual production?

Shri Manubhai Shah: Just now there are 18 machine tool factories—two in the public sector. A third one is coming in the public sector. The rest are in the private sector. The production is worth Rs 2.25 crores annually in the organised sector.

Modernisation of Jute Industry

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*936. { **Shri Raghunath Singh:**
Shri R. S. Tiwari:

Will the Minister of Commerce and Industry be pleased to state:

(a) what steps are being taken to help modernise the jute industry of India in order to reduce the cost of production of jute goods;

(b) the amount of financial assistance given so far for rationalisation of jute industry; and

(c) the names of firms to whom such assistance has been given?

The Minister of Commerce (Shri Kanungo): (a) Loans are being given for the purpose by the National Industrial Development Corporation.

(b) Rs. 50,91,665.